## HIGH COURT OF JUDICATURE AT BOMBAY, AT PRINCIPAL SEAT

## NOTICE

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay that on 3^{rd} July 2025:** 

The **Single Bench** presided over by the **Hon'ble Shri Justice R.N. Laddha** will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the **Single Bench** presided over by the **Hon'ble Shri Justice Milind N. Jadhav.** 

High Court, Appellate Side,	)	By Order,
Bombay.	)	
	)	Sd/-
	)	(H. M. Bhosale)
Date : 3 <sup>rd</sup> July 2025	)	Registrar (Judl-I)